



# केन्द्रीय माध्यमिक शिक्षा बोर्ड

(मानव संसाधन विकास मंत्रालय, भारत सरकार के अधीन एक स्वायत्त संगठन)

## CENTRAL BOARD OF SECONDARY EDUCATION

(An Autonomous Organisation under the Ministry of Human Resource Development, Govt. of India)



No/CBSE/AFF/ 2020/

Date: 07.07.2020

Circular No...07/2020

**Sub: Allowing schools to submit compliance beyond 30 days for application registered for session 2021-22 – reg**

As per clause 10.1.2 of Affiliation Bye-Laws, 2018, the schools whose application for affiliation/upgradation/extension is under process, are required to submit online clarification/compliance to the Board within 30 days of communication.

In this connection, the Board is in receipt of communications from the schools regarding problems faced by them in submission of compliance/related documents within stipulated time period for application registered for session 2021-22 in view of current COVID-19 situation and due to lockdown at various places.

Therefore, the competent authority of the Board after due consideration and keeping in view current COVID-19 situation, has accorded approval to schools for online submission of compliance schools against deficiencies/rejection for session 2021-22 under various categories i.e fresh Affiliation/Upgradation till 31.08.2020.

This is for information to all stakeholders

*Anurag Tripathi*

(Anurag Tripathi)  
Secretary, CBSE